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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/15/2016
NAME OF THE PETITIONER(S) : S.SHANKAR
NAME OF THE RESPONDENT(S) : CAPTAIN MEDIA PVT LTD + 21
UNDER SECTION : 241/242


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. D.PERUMAN SARANYAN For Petitioners 1 & 2



ORDER

Shri D Peruman Saranyan, counsel for petitioners present. Counsel for petitioners stated that settlement talks between the parties are in the final stage and sought time for reporting the final outcome of the same. Time extended at request. Put up on 30.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)